

RESTRICTION ON THE NUMBER OF STUDENTS IN UNIVERSITY COLLEGES

469. SHRI B. D. KHOBARAGADE: Will the Minister of EDUCATION be pleased to state:

(a) whether any recommendation has been made by the University Grants Commission to the effect that the number of students in each college should be restricted to 1000;

(b) if so, the number of Universities which have accepted and implemented the recommendation; and

(c) what steps are being taken to implement this recommendation by the remaining Universities?

THE MINISTER OF EDUCATION (DR. K. L. SHRIMALI): (a) to (c) No specific recommendation in this regard has been made to the Universities. The University Grants Commission, however, is of the opinion that restriction of number is necessary to enable the colleges to discharge their functions effectively and to give adequate attention to the students enrolled. The Committee on Student Indiscipline appointed by the Commission also recommended that no college should ordinarily have more than 1000 students. The Universities, State Governments and Colleges were asked to take special note of this recommendation. One of the conditions of grant for assistance under the Three-Year Degree Course Scheme and the scheme for upgrading salaries of teachers is that the number of students in a college will be restricted to 1000.

STEEL OUTPUT

470. SHRI ABDUL GHANI: Will the Minister of STEEL AND HEAVY INDUSTRIES be pleased to state:

(a) the steel output during the First and Second Five Year Plan periods; and

(b) the steel output in the years 1961-62 and 1962-63?

THE MINISTER OF STEEL AND HEAVY INDUSTRIES (SHRI C. SUBRAMANIAM): (a) and (b) Finished steel production figures for the whole of the First and Second Plans were 5.56 and 8.08 million tonnes respectively. The corresponding figure for 1961-62 is 2.96 million tonnes. The estimate for 1962-63 is approximately 4 million tonnes.

BOKARO STEEL PLANT

471. SHRI M. S. OBEROI: Will the Minister of STEEL AND HEAVY INDUSTRIES be pleased to state:

(a) whether any negotiations have been held with the United States Government for setting up the Bokaro Steel Plant; and

(b) if so, when it is likely to be put into operation?

THE MINISTER OF STEEL AND HEAVY INDUSTRIES (SHRI C. SUBRAMANIAM): (a) and (b) Preliminary negotiations were held with the U.S. Agency for International Development on the question of U.S. finance for Bokaro in May last. Following these negotiations the Agency for International Development of the U.S. Government sent a team of experts to undertake a techno-economic survey of the projected Bokaro Plant. The team have completed their survey and their report is awaited.

CONFERENCE OF STATE MINISTERS ON PROHIBITION

472. SHRI M. S. OBEROI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a conference of State Ministers was held in Delhi on the 19th January, 1963 to review the working of prohibition; and

(b) if so, the views of the different States about prohibition stated at the Conference?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) and (b) A copy of the Press note is laid on the Table of the House.

PRESS NOTE

Prohibition Policy

The Chief Ministers of States met informally yesterday and today to discuss various aspects of prohibition as affecting different States. It was agreed that the various suggestions made for the purpose of securing more effective implementation of prohibition and dealing with the defects that have arisen should be further explored. In view of this, the unanimous conclusion was that no change or relaxation should be made in the existing system and policy of prohibition in the States.

*18-1-63.

†DETENTION OF KMT CHINESE

473. SHRI R. P. N. SINHA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of KMT Chinese put in detention so far since October last; and

(b) whether any request has been made through any other Government by the KMT Government in Formosa for their release on the ground that they are not pro-Red Chinese and if so, what has been the reaction of the Government of India to the said proposal?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) The total number of Chinese interned in India is 2120. No information about KMT Chinese as such is available, as they have not been classified separately.

(b) No.

STATEMENT RE UNSTARRED QUESTION NO. 91 ANSWERED ON THE 12TH NOVEMBER, 1962

CONTRABAND BHANG, ETC., SEIZED IN DELHI

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI MARAGATHAM CHANDRA-SEKHAR): Sir, on behalf of Shri B. N. Datar, I beg to make the following statements:

On the 12th November, 1962, Shri Datar gave a reply to Unstarred Question No 91 tabled by Shri Nawab Singh Chauhan in regard to the quantity of contraband *bhang*, *ganja*, wine and other intoxicants and liquor-making material seized in Delhi, and the number of persons prosecuted, etc. On rechecking these figures it has been found that there were certain errors in the statistics furnished by him. I am, therefore, placing a revised statement before the House.

STATEMENT

Quantity of contraband Bhang	(Seized in Delhi from 133.240 Kilos. (1-6-62 to 31-10-62)
Quantity of contraband Ganja	Do. 4 Kilos.
Quantity of contraband Illicit Liquor	Do. 4440 bottle.
Quantity of contraband Lahan	Do. 4116 K lo, 361 K.G. and 466 M.G.
Quantity of contraband Charas	Do. 74 K los, 863 K.G. and 37 M.G.

†Transferred from the List of Questions for the 22nd January, 1963, where it appeared as Starred Question No. 408.